

Profile

Sh. Kuldip Kumar Kareer
Member (Judicial)
NCLT, Mumbai Bench

- Born on 25th December, 1959 at Ahmedgarh in Sangrur District, Punjab.
- High School Education at a Government Aided School at Ahmedgarh affiliated with Punjab School Education Board.
- Played cricket at District and State level during school and college days.
- Educational qualifications - MA English from Punjab University, Chandigarh, LL.B. from DAV PG College Dehradun, LL.M. from Kurukshetra University.
- Enrolled as an Advocate in 1985 and practiced law at District Court, Ludhiana for 5 years doing Civil, Criminal and Corporate cases.
- Joined State Judicial Service in 1991. Promoted to Punjab Superior Judicial Service in 2008. Retired as District & Sessions Judge in 31.12.2019 and also worked as Registrar in the Registry of Punjab & Haryana High Court from 2010 to 2014. I am a trained mediator.
- Post retirement worked as President District Consumer Disputes Redressal Commission at Ludhiana and Chandigarh.
- Hobbies and interests - Reading, classical music, Urdu poetry
- Selected and joined as Member (Judicial) in National Company Law Tribunal on 18th November, 2022